speaking for myself, I accept him.

very nice of you and very dignified of you to

have made a statement and I think this should be the attitude of all Members of this

House. Generally, when things appear in the

newspaper-and we have so many

newspapers-it is not always possible to give

explanation to all that is happening and that

is why we have been saying that we do not

depend on what is given in the newspaper.

But if we raise anything on the floor of the

House, we shall have not only to depend on what has happened in the newspaper but we

shall have to say that we stand by it; we know

that it is correct and we taken the responsi-

it is necessary. Hon. Prime Minister on the

floor of the House has stated what he had to

say and Members should be more than

Anyway, we would not like to prolong the discussion on this point and I don't think

bility. Otherwise, we do not do it.

information.

16.01 hrs.

share some property!

Satellite IRS-IB

SHRI BALRAM JAKHAR: Yes, why not!

MR. SPEAKER: Now, we have a good

STATMENT BY PRIME MINISTER

Sensing Satellite, IRS-1B

SHRI SOMNATH CHATTERJEE: We

accept what is coming from the hon. Prime Minister. Certainly we respect him. Only thing is that certain reports have been circu-

lated in the Press and it would have been

better if there had been a denial earlier. But once it has come from the Prime Minister.

naturally, there is no question of controvert-

ing him factually. We accept him and we

respect him. It would have been better, and

probably that is what is being mentioned, if

this has been denied earlier. Then, these

things would not have been raised. But,

MR. SPEAKER: Mr. Chatterjee, it is

Launch of Second Indian Remote

[English]

THE PRIME MINISTER (SHRI P.V.

NARASIMHA RAO): Nine hundred kilometres above the surface of the earth. India's second indigenous Remote Sensing

Satellite is circling the earth. IRS-1B was launched successfully at 19 minutes past noon today, Indian time, from Baikanour Cosmodrome in the Soviet Union.

All systems and subsystems of IRS-1B satellite have been designed and fabricated

indigenously. It weighs less than a thousand kilograms and carries three sets of state-ofthe -art imaging cameras.

Our nation's most experienced hands are controlling the satelite at the ISRO Telemetry, Tracking and Command Network (ISTRAC) Spacecraft Control Centre at Peenva, bangalore. This is connected to other ISRO tracking ground stations at Lucknow and Mauritius. During the initial phases of the mission, ground stations of foreign space agencies located in the USSR,

Kenya, USA and Germany are assisting in

monitoring the performance of the satellite.

satisfied. SHRI CALRAM JAKHAR: May I have a permission to say something? Not only that, I think the Prime Minister has given direc-

tions to all the Members of the Cabinet to furnish all the details of their possession and their relations.

So, it is all beyond any doubt and one should adhere to that. I think everything will be taken care of.

SHRISOMNATH CHATTERJEE: I want to know whether the Ministers would like to

Remote sensing is an important area of space applications all over the world today. For a developing country with diverse geological features, it is critically relevant in providing vital inputs for the management of our vast land and ocean resources.

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our commitment to use space technology to provide operational services on a continued and assured basis in the vital areas of natural resources management. It also represents a continuation of our commitment to U\$E science for peaceful, constructive and developmental ends which can be translated into areas of tangible benefit for our people. We are determined, with the support of our Parliament and people, not only to preserve the position of Indian science at the frontiers of professional excellence and inter-

The successful launch of IRS-1B marks

I am sure the House would wish to join me in extending our felicitations to the Scientists, Engineers and supporting staff of the Indian Space Research Organisation whose dedicated efforts have brought this great success to the nation. This reaffirms our pride in being Indian.

national recognition, but to make it a vital

instrument in fulfilling national needs.

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, we all join in the felicitations.

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Sir, we look forward to that date when it is launched from our own soil.

16.03 hrs.

DEMANDS FOR GRANTS (GENERAL) 1991-92 CONTD.

MINISTRY OF AGRICULTURE AND MIN-ISTRY OF FOOD MINISTRY OF RURAL DEVELOPMENT.—CONTD.

(English)

MR. SPEAKER: Shri Amar Roypradhan may continue his speech.

SHRI AMAR ROYPRADHAN (Cooch Behar): Mr. Speaker, Sir, I am happy that at least- though it is late-now, the hon. Prime Ministe has come forward and clarified the news item which was published.

The Government is not at all serious in implementing the scheme for distributing the surplus lands to the people who are landless labourers and so on. I think, the Government should take necessary action now, so that the lands can be distributed within a short period of time.

16.04 hrs.

[RAO RAM SINGH in the Chair]

Already, we are late and we should not further delay it. Whan we were demanding the Crop Insurance the other day in the Question Hour, the hon. Agriculture Minister Shri Balram Jakhar said: "We would like to have the Crop Insurance. But what would be its pattern? How will it be implemented? What would be the area?" In this connection, I do not like to make any remarks at the moment.

Only through you I would like to request the hon. Agriculture Minister to convene a meeting of all the agricultural organisations, kisan organisations and take their consensus regarding the crop insurance scheme. My suggestion in this respect is that the area must be a gram panchayat level, not the block level; block level is too a vast area. If there is drought, it may be throughout the block area, but the floods and the hail storm may not be throughtout the block area; it may be in a particular part of the whole area. So, a gram panchayat level area should be taken into account.

Regarding the minimum wages, the conditions of the agricultural workers in our country are the worst. If you go through the Pande and Das Gupta Committee Report, you will find that they are not getting the minimum wages, particularly in Madhya Pradesh and Orissa. They are not working throughout the year. So, I request and demand that a comprehensive legislation should be brought in such a manner so that the agricultural workers can get work throughout the year and the minimum wages must be guaranteed to them.